

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/20598/2026	BHUMANI DEEN BINDUA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /668 /2025 () //	
2	D-BLAPL/20607/2026	DEBA PRABHAKAR LOKHANDE VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /671 /2026 () //	
3	D-BLAPL/20610/2026	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TIRING /31 /2026 () //	
4	D-BLAPL/20612/2026	CHUTU @ TAPAN SINGH VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	TANGI /141 /2026 () //	
5	D-BLAPL/20613/2026	SUDARSHAN KHADIA VS STATE OF ODISHA	SK. ZAFARULLA VS	RENGALI /157 /2024 () //	
6	D-BLAPL/20614/2026	SURESH PARABHOI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	/ /0 () //	
7	D-BLAPL/20623/2026	ARCHANA BARIK @ LUCKY VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /139 /2026 () //	
8	D-BLAPL/20624/2026	NABIN KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNIAIK VS	MATHILI /139 /2025 () //	
9	D-BLAPL/20625/2026	KAMALA MALLICK VS STATE OF ODISHA	JAYANTI PANIGRAHI VS	KHAJURIPADA /47 /2023 () //	AOR20220002459C202600009
10	D-BLAPL/20626/2026	MAMA BARIK @ MAMATA BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /139 /2026 () //	
11	D-BLAPL/20628/2026	RINKU PARICHHA @ GEORGE PARICHHA VS STATE OF ODISHA	SUBHANKAR ROUT VS	SPL.TASK FORCE /2 /2022 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/20629/2026	RAHUL BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /168 /2025 () //	AOR20220001631C202600203
13	D-BLAPL/20632/2026	ASISH KUMAR DIGAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHIRINGIA /124 /2024 () //	AOR20220001297C202600162
14	D-BLAPL/20635/2026	T. RAMKOTI REDDY VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /299 /2026 () //	AOR20240001059C202600022
15	D-BLAPL/20640/2026	SUKANTA RAUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /72 /2026 () //	
16	D-BLAPL/20641/2026	KUHAN @ KARTIK @ KAILASH DAS VS STATE OF ODISHA	SUMAN MODI VS	Bamapada (Industrial Area) /7 /2018 () //	
17	D-BLAPL/20642/2026	SK.SAHID AFRID @ BABU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /61 /2026 () //	
18	D-BLAPL/20643/2026	ASISH KUMAR DIGAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHULBANI SADAR /147 /2025 () //	AOR20220001297C202600163
19	D-BLAPL/20645/2026	MOHAMMED SALMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
20	D-BLAPL/20646/2026	BHUBANA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /280 /2025 () //	
21	D-BLAPL/20649/2026	LAGAN KUMAR BHANJA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BOUDH /97 /2026 () //	
22	D-BLAPL/20650/2026	DEBASISH BARAL @ LAMBU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /490 /2026 () //	
23	D-BLAPL/20652/2026	RAJESH SAHAJI @ RAJESH S.MADANE	CHIRANJIB ROUT	TALCHER TOWN /671 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/20653/2026	PRASANTA MALLIK @ PRASHANTA MALLICK	JUGALA KISHORE PANDA	PHIRINGIA /199 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/20654/2026	GOBARA @ SUBASH SETHI	DEEPAK KU SAHOO	KUDANAGARI /214 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/20657/2026	SARBESWAR PATRA @ CHIKU	DEEPAK KU SAHOO	KENDRAPARA SADAR /232 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/20659/2026	BULU @ NIRMAL KUMAR PANDA	DEEPAK KU SAHOO	PATTAMUNDAI MODEL /233 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/20660/2026	SANJEEB KERKETTA	BIKASH KUMAR DASH	SUNDARGARH TOWN /184 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/20667/2026	RATANLAL PAIRA	SURYAKANTA DWIBEDI	CYBER CRIME AND E.O, BALASORE /35 /2025	AOR20220001207C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/20670/2026	SK. SAD QUADRI @ SADO	BASANTA KUMAR DAS	PURUNABAZAR /53 /2026	AOR20250001113C202600015
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/20673/2026	AJAY SURIN	NITYANANDA MOHAPATRA	CHARMAL /86 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/20677/2026	SATYARANJAN NAYAK @ LULU	RASHMIKANTA MAHALIK	MANCHESWAR P.S. /43 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/20679/2026	UTTAM BHATI	SURYAKANTA DWIBEDI	BHAWANIPATNA TOWN /249 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/20683/2026	MOHAMMAD MUSAF	AMULYA RATNA PANDA	TIGIRIA /160 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/20684/2026	STATE OF ODISHA RAKESH PATRA @ MOTTU VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /161 /2026 ()	
36	D-BLAPL/20685/2026	STATE OF ODISHA SIMADRI TADINGI VS	BASANTA KUMAR NANDA VS	// / /0 ()	
37	D-BLAPL/20686/2026	STATE OF ODISHA CHINKU @ CHINMAYA TARAI VS	SATYABRATA DASH VS	// KUJANGA /196 /2025 ()	
38	D-BLAPL/20692/2026	STATE OF ODISHA KASHINATH MALLICK @ KRISHNATH MALLIK VS	BIKASH CHANDRA PARIJA VS	// JONK /97 /2026 ()	
39	D-BLAPL/20694/2026	STATE OF ODISHA SAROJ KUMAR PRADHAN @ MANTU VS	SANJIT MISHRA VS	// PIPLI /303 /2025 ()	
40	D-BLAPL/20696/2026	STATE OF ODISHA DEBEN KUMAR BEHERA VS	SOMA PATNAIK VS	// TIKAYATPALI /87 /2024 ()	AOD20260000117C202600041
41	D-BLAPL/20698/2026	STATE OF ODISHA BIPLAB MANDAL VS	PRASANTA KUMAR NANDA VS	// MALKANGIRI /317 /2024 ()	
42	D-BLAPL/20699/2026	STATE OF ODISHA KARNA MACHHA VS	PRASANTA KUMAR NANDA VS	// MUDULIPODA /68 /2025 ()	
43	D-BLAPL/20710/2026	STATE OF ODISHA PRASHANTA MALLICK VS	PURNA CHANDRA MOHARANA VS	// TANGI /218 /2026 ()	
44	D-BLAPL/20712/2026	STATE OF ODISHA RAHUL@ RAJ BILUNG VS	SWARAJ PATEL VS	// BARGAON /352 /2025 ()	AOD20240000667C202600025
45	D-BLAPL/20719/2026	STATE OF ODISHA SANTOSH SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// / /0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/20724/2026	JATIA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /82 /2025 () //	
47	D-BLAPL/20725/2026	PUSPA NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //	
48	D-BLAPL/20729/2026	MD. MOHAFIZ RAZA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	AIR FIELD P.S. /229 /2026 () //	
49	D-BLAPL/20730/2026	SAGAR SATPATHY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	EOW,BHUBANESWAR /4 /2025 () //	
50	D-BLAPL/20734/2026	NILAKANTHA MALLICK @ NILAKANTHA MALICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /29 /2025 () //	
51	D-BLAPL/20737/2026	PRADEEP KUMAR NAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	NALCO /67 /2026 () //	
52	D-BLAPL/20740/2026	SANJIT KHATUA VS STATE OF ODISHA	SHYAM MANOHAR VS	BARGARH /170 /2025 () //	
53	D-BLAPL/20741/2026	SURYAKANTA MANTRY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SPL.TASK FORCE /26 /2023 () //	AOD20220004577C202600051
54	D-BLAPL/20745/2026	BISHNU NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /1262 /2024 () //	AOD20240000242C202600183
55	D-BLAPL/20756/2026	BASANTI BAG VS STATE OF ODISHA	Rakesh Kumar Das VS	/ / () //	AOR20220001298C202600038
56	D-CMAPL/30662/2026	CHANDANA SWAIN VS STATE OF ODISHA	ADV. VS	/ / () //	
57	D-CMAPL/30790/2026	EMAR MATH, PURI	KISHORE KUMAR JENA	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMAPL/30829/2026	NIKHIL ODISHA LADY MATRONS MAHASANGHA, KANDRAPARA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMAPL/30837/2026	MAMATA MANJARI KHUNTIA	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
60	D-CMP/30633/2026	SABITA SHARMA	SANTOSH KUMAR SAMANTARAY	//	
	CMP/1113/2026	VS	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)	
		KRISHNA CHANDRA SHARMA		CS/0000079/2014	
61	D-CMP/30641/2026	NARENDRANATH OJHA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		MINATI KUMARI NAYAK		//	
62	D-CMP/30654/2026	AMULYA BARICK @ AMULYA KU. BARICK	BHABANI SHANKAR DASPARIDA	//	
		VS	VS	0	
		AKSHAY KUMAR BARICK		//	
63	D-CMP/30683/2026	R.C.O. BROTHERS, CUTTACK	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
		NARBADI DEVI		//	
64	D-CMP/30757/2026	SUNIL KUMAR SAHU@SUNIL SAHU	KIRTAN BADHEI	//	
		VS	VS	0	
		HAJI SAHU		//	
65	D-CMP/30784/2026	SMITA MALLICK	SIVA SANKAR CHAINI	//	
		VS	VS	0	
		AUROBINDO DAS		//	
66	D-CMP/30823/2026	AMAR ROY	ADISHA MOHANTY	//	
		VS	VS	0	
		THE SUB COLLECTOR, KHORDHA		//	
67	D-CONTC/30622/2026	JAYARAM SAHU	ADV.	//	AOR20220001535C202600165
		VS	VS	0	
		BIRANCHI NARAYAN PRADHAN, ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA		//	
68	D-CONTC/30644/2026	SANTOSH KUMAR PALAI	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CONTC/30682/2026	DR.N.THIRUMALA NAIK, I.A.S SIDDHARTHA SHANKAR MAHAKHUD VS	TRILOCHAN NANDA VS	// // 0	
70	D-CONTC/30701/2026	PARVEEN VERMA, C.E.O., TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED (TPWODL), BURLA SARVODAYA SAMITI, KORAPUT VS	ADV. VS	// 0	
71	D-CONTC/30722/2026	MONISHA BANERJEE, THE DIRECTOR, OSCPS, BHUBANESWAR SANJAY ROUT VS	PRAJIT KUMAR PRADHAN VS	// // 0	
72	D-CONTC/30723/2026	DR.ARABINDA KUMAR PADHEE, IAS SK. MOINUDDIN VS	ADV. VS	// 0	
73	D-CONTC/30742/2026	SURYAWANSHI MAYUR VIKAS, IAS KUMUDA CHANDRA PRADHAN VS	ADV. VS	// 0	
74	D-CONTC/30744/2026	ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI RAGHUNANDAN SINGH VS	ADV. VS	// 0	
75	D-CONTC/30747/2026	LAXMI TIRIA, ADDL. TAHASILDAR, BHUBANESWAR ANNADA SANKAR BALIARSINGH VS	ADV. VS	// 0	
76	D-CONTC/30750/2026	SUDESHNA NAYAK, SUB REGISTRAR, NARASINGHPUR SRIDHAR MOHAPATRA VS	ADV. VS	// 0	
77	D-CONTC/30763/2026	JOGESH BAHADUR KHURANIA, IPS NEELAM KUMAR SWAIN VS	ADV VS	// 0	AOR20220001296C202600096
78	D-CONTC/30764/2026	DIBYASHREE MALLICK, ADDITIONAL TAHASILDAR, BHUBANESWAR UNION BANK OF INDIA, BHUBANESWAR VS	BHASKAR CHANDRA PANDA VS	// 0	
79	D-CONTC/30781/2026	SWATANTRA SAHU, M/S CHANDAN AGRO RICE TECH, BERHAMPUR SUBHASH CHANDRA NAYAK VS	ADV VS	// 0	AOD20230000737C202600098
		SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.		//	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/30786/2026	SK.JALILUDDIN VS KUINI JENA, OAS, TAHASILDAR, KENDRAPARA	ADV. VS STHITI DAS	// 0 //	
81	D-CONTC/30803/2026	SHANKAR MUKHI VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS STHITI DAS	// 0 //	
82	D-CONTC/30805/2026	MAHENDRA MUKHI VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS STHITI DAS	// 0 //	
83	D-CONTC/30808/2026	SHYAM SUNDAR BARIK VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS STHITI DAS	// 0 //	
84	D-CONTC/30818/2026	GOURANGA CHARAN DALAI VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS STHITI DAS	// 0 //	
85	D-CONTC/30820/2026	ASHOK KUMAR PARIDA VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION , ADDL. SECRETARY TO GOVT. OF ODISHA	STHITI DAS VS STHITI DAS	// 0 //	
86	D-CONTC/30831/2026	SWATI SATARUPA SUBHADARSINI CHAMPATI VS JUGAL KISHORE KUMAR BANOTH, DIG OF POLICE CUTTACK	ADV VS PRABIN DAS	// 0 //	AOD20230000467C202600039
87	D-CONTC/30834/2026	PRASANTA KUMAR MOHAPATRA VS SIBASHISH PARIDA, THE TAHASILDAR, JATNI	PRABIN DAS VS PRABIN DAS	// 0 //	
88	D-CONTC/30839/2026	NAROTTAMA SAHOO VS USHA PADHEE, IAS	ADV. VS VS	// 0 //	
89	D-CONTC/30843/2026	GANGADHAR KHANDAYAT VS DR.RISHABH KUMAR SINHA, SENIOR DIVISIONAL PERSONNEL OFFICER, SINGHBHUM	ADV. VS VS	// 0 //	
90	D-CONTC/30846/2026	SUCHISMITA MOHANKUD VS DR.MAHESH MOHAN PANDA, DIRECTOR OF HEALTH, ODISHA	BUDHIRAM DAS VS BUDHIRAM DAS	// 0 //	
91	D-CONTC/30847/2026	DALIMBA PATRA	BUDHIRAM DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		DR.MAHESH MOHAN PANDA, DIRECTOR OF HEALTH, ODISHA		//	
92	D-CONTC/30853/2026	NITYANANDA SAHOO	SUSHANTA KUMAR PRADHAN	//	
		VS	VS	()	
		USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT., ODISHA			
93	D-CONTC/30862/2026	ARCHANA TARAI	ADV.	//	
		VS	VS	()	
		LUNA MOHANTY, CHAIRMAN,DISTRICT LEGAL SERVICES AUTHORITY, KENDRAPARA-CUM-DISTRICT AND SESSION JUDGE			
94	D-CRLA/20597/2026	GANAPATI HARIJAN @ ULLI	NIRANJAN PANDA	UMERKOTE /258 /2016	AOD20250000124C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/20615/2026	CHASA DEHURY	BISWAJIT DAS	NAYAKOT /50 /2021	AOD20250000916C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/20627/2026	PABITRA NAIK@PABI@PABITRA NAYAK	AMITAV TRIPATHY	ITAMATI /94 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/20634/2026	MAHESWAR SAMAL	DEBASISH SAMAL	KHANTAPADA /38 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/20688/2026	PRADEEP NAYAK @ DHUSA NAIK	SUSANTA KUMAR TRIPATHY	GANGAPUR (BHANJANAGAR) /214 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/20693/2026	SUMANTA DIGAL	AKSHAYA KUMAR SAHOO	RAIKIA /24 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/20697/2026	GOURANGA MOHANTY	KARUNAKAR GAYA	JAGATSINGPUR /13 /1999	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/20707/2026	RAGHUMANI SAHU	BIJAYA KUMAR RAGADA	SAMBALPUR VIGILANCE /105 /2015	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
102	D-CRLA/20738/2026	BHARAT SAHOO ALIAS BAPI ALIAS BHARATA KUMAR SAHOO	ABHISHEK KUMAR dora	//	AOD20220004577C202600052
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLA/20747/2026	STATE OF ODISHA SANJAYA KHUNTIA ALIAS BAPUNI VS	T dhiren kumar dora VS	// // ()	AOD20220004577C202600053
104	D-CRLMC/20581/2026	STATE OF ODISHA GUPTESWARI PARTO VS	PRABHAKAR SABAT VS	// // ()	AOD20260000172C202600074
105	D-CRLMC/20601/2026	STATE OF ODISHA SANJAY BEHERA@SANJAY KUMAR BEHERA VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /62 /2011 ()	
106	D-CRLMC/20606/2026	STATE OF ODISHA MANOJIT MOHARANA VS	AJIT KUMAR PANDA VS	// JATNI P.S. /45 /2021 ()	
107	D-CRLMC/20616/2026	STATE OF ODISHA NIMAIN PANDA VS	ASWINI KUMAR SAHOO VS	// //0 ()	
108	D-CRLMC/20658/2026	STATE OF ODISHA RAMKRUSHNA MUDULI VS	SAMBEET PATTANAYAK VS	// SATYABADI /195 /2017 ()	AOR20220001591C202600020
109	D-CRLMC/20661/2026	STATE OF ODISHA SHAKTI SANKAR BOXI VS	SURENDRA BEHERA VS	// DIGAPAHANDI /51 /2022 ()	AOR20220002611C202600013
110	D-CRLMC/20668/2026 CRLMC/2185/2026	STATE OF ODISHA ANNADA PRASAD MOHAPATRA@ANANDA PRASAD MOHAPATRA VS KUNTALA MOHANTA	MOHAPATRA VS	// //0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) ICC/0000016/2021	
111	D-CRLMC/20674/2026	KABI PRASAD MULIA VS	SAPAN KUMAR LENKA VS	// //0 ()	
112	D-CRLMC/20678/2026	STATE OF ODISHA MALAYA KUMAR BEHERA VS	DEEPAK KUMAR PANDA VS	// BANARAPAL /330 /2023 ()	
113	D-CRLMC/20700/2026	STATE OF ODISHA SUMAN KUMAR PRADHAN VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// PALLAHARA /373 /2024 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLMC/20709/2026	ATUL JUADI VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	RAMPUR (SONEPUR) /44 /2026 () //	
115	D-CRLMC/20717/2026	SUBASH KUMAR ROUT @ TIKINA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KUJANGA /275 /2012 () //	AOR20220001558C202600141
116	D-CRLMC/20726/2026	JAGANNATHA SATAPATHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /678 /2023 () //	
117	D-CRLMC/20727/2026	JITENDRRIYA @ JITENDERA PANIGRAHI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NIMAPADA /45 /2011 () //	AOD20260000163C202600060
118	D-CRLMC/20746/2026	SUBHENDU SEKHAR BHOI VS STATE OF ODISHA	SK. ZAFARULLA VS	BONTH /118 /2024 () //	
119	D-CRLMC/20750/2026	LOKNATH SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	NAYAPALLI P.S. /613 /2022 () //	
120	D-CRLMC/20753/2026	SABITRI SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /13 /2023 () //	
121	D-CRLMP/20619/2026	RAJESH DAS VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// () //	AOD20220001998C202600019
122	D-CRLMP/20633/2026	CAPDEAL REALTY CARE PVT.LTD., BBSR VS STATE OF ODISHA	LINGARAJ SARANGI VS	//0 () //	
123	D-CRLMP/20636/2026	RINKI MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /381 /2025 () //	AOD20240000557C202600074
124	D-CRLMP/20637/2026	RANJITA MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //	AOD20240000557C202600075
125	D-CRLMP/20638/2026	BIPRA NAYAK	KURESH PRASAD DASH	TARASINGI /96 /2026	AOD20250000916C202600024

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-CRLMP/20639/2026	TAPAN KUMAR SAHOO	RASHMI RANJAN DAS	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-CRLMP/20656/2026	TRILOCHANA BEHERA	PRAMOD KUMAR ROUT	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-CRLMP/20714/2026	SARASWATI MAITY	RAMA CHANDRA JENA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-CRLMP/20722/2026	DEBARAJ ROUTRAY	GOPAL KRUSHNA MOHANTY	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-CRLMP/20742/2026	SUBHENDU SEKHAR BHOI	SK. ZAFARULLA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-CRLREV/20611/2026	RAGHUNATH PINGUA@LINGA	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-CRLREV/20630/2026	MITHUN@MATHEW DIGAL@MITHUN DIGAL	AMITAV TRIPATHY	PHIRINGIA /58 /2022	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-CRLREV/20669/2026	TIKAN KUMAR BEHERA	AKSHAYA KUMAR SAHOO	KUNDHEIGOLA /108 /2007	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-CRLREV/20687/2026	CHARCHIT MOHANTY	DWARIKA PRASAD MOHANTY	/ /0	
		VS	VS	0	
		ARUNDHATI SAHANI		//	
135	D-FAO/30649/2026	SUDHIR KUMAR SAHOO	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-FAO/30695/2026	D.M., NEW INDIA ASSURANCE COMPANY LTD., SUNO	NO. 100/2024	/ /	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-FAO/30711/2026	SANGEETA MOHATO SURYA DAKUA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// // 0 //	
138	D-FAO/30713/2026	PRASANTA KUMAR SENAPATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
139	D-FAO/30715/2026	UNION OF INDIA VS KABITA GARAI	PRATIMA NAYAK,C.G.C VS	// 0 //	AOD20220002760C202600007
140	D-FAO/30767/2026	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	AOD20240000806C202600023
141	D-FAO/30768/2026	MIHIR KUMAR PARIDA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	AOD20240000806C202600024
142	D-FAO/30809/2026	MEENA SONI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
143	D-FAO/30810/2026	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
144	D-FAO/30817/2026	DR. RUTUPARNA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
145	D-FAO/30826/2026	BAIDYANATH GARTIA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
146	D-FAO/30836/2026	NANDINI MANJARI HOTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
147	D-FAO/30855/2026	SNEHALATA SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202600078

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-ITA/30746/2026	PCIT BHUBANESWAR VS BAIJAYANTI MEHER	SUBASH CHANDRA MOHANTY,SR.S.C VS BAIJAYANTI MEHER	// 0 //	AOD20220001916C202600011
149	D-MACA/30628/2026	GEETANJALI PRADHAN VS PRANA PRADHAN	PRADEEP KUMAR MISHRA VS PRANA PRADHAN	// 0 //	
150	D-MACA/30631/2026	DALABEHERA HADI DORA@D. HADI DORA VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	BIRANCHI NARAYAN RATH VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	// 0 //	
151	D-MACA/30704/2026	THE D.M., RELIANCE GENERAL INSURANCE COMPANY LTD., BHUBANESWAR VS KALYANI PANIGRAHI	ADV.DUTTA BHUBANESWAR VS KALYANI PANIGRAHI	// 0 //	
152	D-MACA/30777/2026	TATA AIG GENERAL INS. CO. LTD., MUMBAI VS BANITA JENA	RIMJHIMBALA PATI VS BANITA JENA	// 0 //	
153	D-MACA/30780/2026	TATA AIG GENERAL INSURANCE CO. LTD., BHUBANESWAR VS BAIDHAR SAMAL	RIMJHIMBALA PATI VS BAIDHAR SAMAL	// 0 //	
154	D-MATA/30703/2026	SAGARIKA BEHERA VS TAPAS KUMAR BEHERA	SURYAKANTA DWIBEDI VS TAPAS KUMAR BEHERA	// 0 //	AOR20220001245C202600018
155	D-MSA/30699/2026	SATYABADI CONSTRUCTION PVT. LTD., BBSR VS SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	AMIT PRASAD BOSE VS SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	// 0 //	
156	D-RPFAM/30657/2026	SIBAJI BISWAL VS SASMITA BISWAL	NILAKANTHA JUJHARSINGH VS SASMITA BISWAL	// 0 //	
157	D-RPFAM/30801/2026	ABADYA PRADHAN VS KABITA PRADHAN	RAMESH CHANDRA MAHARANA VS KABITA PRADHAN	// 0 //	
158	D-RSA/30736/2026	SHARADA MUNI VS COLLECTOR, KHURDA	AMIT PRASAD BOSE VS COLLECTOR, KHURDA	// 0 //	
159	D-WA/30620/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C2026000212

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		KRUTISUNDAR SAMAL		//	
160	D-WA/30659/2026	MISSION DIRECTOR, NHM, ODISHA, BHUBANESWAR	RAMDAS ACHARY	//	
		VS	VS	0	
		SABITA KUMARI MAHARANA		//	
161	D-WA/30661/2026	TRILOCHAN PALEI	DURGESH NARAYAN RATH	//	AOR20220001583C202600168
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WA/30716/2026	PUNJAB NATIONAL BANK,NEW DELHI	ANJAN KUMAR BISWAL	//	AOR20220001328C202600086
		VS	VS	0	
		RAJESH BEHERA		//	
163	D-WA/30718/2026	PUNJAB NATIONAL BANK, NEW DELHI	ANJAN KUMAR BISWAL	//	AOR20220001328C202600087
		VS	VS	0	
		KALIA GOUDA		//	
164	D-WA/30769/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	//	LOD20240000194C202600217
		VS	VS	0	
		NIHAR RANJAN BEHERA		//	
165	D-WP(C)/30619/2026	MANAGING COMMITTEE HATIKHOJ HIGH SCHOOL, PRADIP	PRADIP KUMAR RANDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/30621/2026	M/S. SIS LIMITED, KHORDHA	HARIPAD MOHANTY	//	
	WP(C)/21013/2026	VS	VS	0	
		UNION OF INDIA		//	
167	D-WP(C)/30623/2026	ASHOK KUMAR PRADHAN	SUBASH CHANDRA PUSPALAKA	//	
	WP(C)/20994/2026	VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/30624/2026	SUBHASHREE SAMAL	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/30625/2026	ARUN KUMAR MUNDA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/30626/2026	SURENDRA BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/30627/2026	STATE OF ODISHA PURNA CHANDRA SETHI VS	SHASHI BHUSAN JENA VS	// // 0	
172	D-WP(C)/30629/2026	STATE OF ODISHA CHIRANJIB BEHERA VS	SAMIR KUMAR BEHERA VS	// // 0	
173	D-WP(C)/30630/2026	STATE OF ODISHA DR. MANDAKINI TRIPATHY VS	AKASH KUMAR BORAL VS	// // 0	AOD20230000781C202600013
174	D-WP(C)/30632/2026	STATE OF ODISHA TRILOCHAN MOHANTA VS	AKASH KUMAR BORAL VS	// // 0	AOD20230000781C202600014
175	D-WP(C)/30634/2026	STATE OF ODISHA GOVINDA CHANDRA BISOI VS	BIJAYA KUMAR SAHOO VS	// // 0	
176	D-WP(C)/30635/2026	STATE OF ODISHA ANIL KUMAR BEHERA VS	ASISH KUMAR RAY VS	// // 0	AOD20230000467C202600038
177	D-WP(C)/30636/2026	STATE OF ODISHA NILAMANI NAYAK VS	DEBA PRASAD MISHRA VS	// // 0	AOD20220004095C202600028
178	D-WP(C)/30637/2026	STATE OF ODISHA KHEER KUMARI PATEL VS	DILLIP KUMAR SAHU VS	// // 0	AOR20220001727C202600080
179	D-WP(C)/30638/2026	STATE OF ODISHA GIRJA PRASAD BARIK VS	SUBHADUTTA ROUTRAY VS	// // 0	
180	D-WP(C)/30639/2026	STATE OF ODISHA MADHUSUDAN SINGHARI VS	AMIT PRASAD BOSE VS	// // 0	
181	D-WP(C)/30640/2026	STATE OF ODISHA UPENDRA MOHANTY VS	SUBHADUTTA ROUTRAY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/30642/2026	KSHAMA NIDHI NATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
183	D-WP(C)/30643/2026	KALPANA SA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
184	D-WP(C)/30645/2026	SANJOY MUKHERJEE VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
185	D-WP(C)/30646/2026	JAGABANDHU SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600169
186	D-WP(C)/30647/2026	TUSHARKANTI DUTTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600170
187	D-WP(C)/30648/2026	UMAKANTA BALIARSINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600171
188	D-WP(C)/30650/2026	CHOLAMANDALAM INVESTMENT AND FINANCE CORPORATION LTD VS BRANCH MANAGER BANK OF BARODA, BALASORE	CHANDAN KANT DASH VS	// 0 //	
189	D-WP(C)/30651/2026	BANK OF INDIA, NIMPUR BRANCH, JAGATPUR, CUTTACK VS DEBTS RECOVERY TRIBUNAL, CUTTACK	ANIL KUMAR MISHRA VS	// 0 //	
190	D-WP(C)/30652/2026	MANAGING COMMITTEE OF HINGULA VIDYAPITHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600172
191	D-WP(C)/30653/2026 WP(C)/21016/2026	AJIT KUMAR PARIDA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
192	D-WP(C)/30655/2026	JANARDAN PRADHAN VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
193	D-WP(C)/30656/2026	SANJAY KUMAR DASH	SUBASH CHANDRA PANI	//	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/30658/2026	KETAKI MALLICK	ABINASH ROUTRAY	//	
	WP(C)/21037/2026	VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/30660/2026	SANJIB KUMAR PRADHAN	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/30663/2026	URMILA ROUT	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/30664/2026	AMULYA KUMAR JENA	SUPRITI KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/30665/2026	MAMATA SINGH	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/30666/2026	ARUNA KUMAR SAHOO	HARIPAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/30667/2026	AJAY KUMAR PRUSTY	AUROBINDA SAHOO	//	AOD20220003080C202600067
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/30668/2026	BRAJA BANDHU MAJHI	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/30669/2026	GOBINDA CHANDRA BAG	AUROBINDA SAHOO	//	AOD20220003080C202600068
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/30670/2026	BISWARANJAN DAS	AUROBINDA SAHOO	//	AOD20220003080C202600074
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/30671/2026	BHAGIRATHI JENA	AUROBINDA SAHOO	//	AOD20220003080C202600069
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/30672/2026	STATE OF ODISHA DIPAK KUMAR PANDA VS	AUROBINDA SAHOO VS	// // 0	AOD20220003080C202600070
206	D-WP(C)/30673/2026	STATE OF ODISHA PRADIP KUMAR MISHRA VS	AUROBINDA SAHOO VS	// // 0	AOD20220003080C202600071
207	D-WP(C)/30674/2026	STATE OF ODISHA RAMAKANTA PARIDA VS	JAYASHREE BISWAL VS	// // 0	
208	D-WP(C)/30675/2026	STATE OF ODISHA SANJOY MUKHERJEE VS	AMIT PRASAD BOSE VS	// // 0	
209	D-WP(C)/30676/2026	STATE OF ODISHA PRABODH KUMAR MOHANTY VS	MANOJA KUMAR KHUNTIA VS	// // 0	
210	D-WP(C)/30677/2026	STATE OF ODISHA MANOJA KUMAR NAYAK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
211	D-WP(C)/30678/2026	UNION OF INDIA MANAGING COMMITTEE OF SHREE MAHAVIR VIDYANIKSHAN, JAGATSINGHPUR VS	JAYASHREE BISWAL VS	// // 0	
212	D-WP(C)/30679/2026	STATE OF ODISHA JADUMANI SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // 0	
213	D-WP(C)/30680/2026	STATE OF ODISHA RAMESH CHANDRA NAIK VS	SUBHADUTTA ROUTRAY VS	// // 0	
214	D-WP(C)/30681/2026	STATE OF ODISHA BHAGIRATHI TRIPATHY VS	MANOJA KUMAR KHUNTIA VS	// // 0	
215	D-WP(C)/30684/2026 WP(C)/21041/2026	STATE OF ODISHA JAYANTA KUMAR SAMANTARAY VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/30685/2026	RABINDRANATH KHUNTIA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
217	D-WP(C)/30686/2026	MANAGING COMMITTEE OF MANDARI U.P.(M.E) SCHOOLS, BALESHWAR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
218	D-WP(C)/30687/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
219	D-WP(C)/30688/2026	PRADEEP KUMAR ROUTA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202600072
220	D-WP(C)/30689/2026	UPPADA JAGANNATH VS INDIAFIRST LIFE INSURANCE CO.LTD, MAHARASHTRA	BISWAMBAR MOHANTY VS	// 0 //	
221	D-WP(C)/30690/2026	RAJENDRA KUMAR TRIPATHY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
222	D-WP(C)/30691/2026	DR PRADEEP KUMAR SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202600075
223	D-WP(C)/30692/2026	MANAGING COMMITTEE OF GOPIBALLAVAPUR U.P.(M.E) SCHOOLS, BALASORE VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
224	D-WP(C)/30693/2026	PRATIVA BEDBAK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
225	D-WP(C)/30694/2026	LAXMI PRIYA ACHARYA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
226	D-WP(C)/30696/2026	ANUSHAYA BARIK VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //	
227	D-WP(C)/30697/2026	SAROJ KUMAR MOHAPATRA	AUROBINDA SAHOO	//	AOD20220003080C202600076

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/30698/2026	MANAGING COMMITTEE OF CHAMPESWAR HIGH SCHOOL, THAILO, JAGATSINGHPUR	CHANDRANATH SINGH		
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/30700/2026	SWAPNA RAY	AUROBINDA SAHOO	//	AOD20220003080C202600077
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/30702/2026	MANAGING COMMITTEE OF JALESWAR JEW U.P.(MEASURABLE BHMAL	MEASURABLE BHMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/30705/2026	SUSANTA MALICK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/30706/2026	MANZOOR AHMED KHAN	AUROBINDA SAHOO	//	AOD20220003080C202600073
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/30707/2026	LALITA JANI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/30708/2026	MANAGING COMMITTEE OF RAMBHADEIPUR G.P.HIGH SCHOOL, RAMBHADEIPUR, JAGATSINGHPUR	CHANDRANATH SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/30709/2026	MANORANJAN SUBUDHI	ASHOK KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/30710/2026	RANJAN KUMAR SETHY	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/30712/2026	ALOK KUMAR SAHOO	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/30714/2026	RAJDHANI SCHOOL OF NURSING, KHURDA	SMITA RANJAN PATNAIK	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/30717/2026	STATE OF ODISHA MARUTI ROUT VS	RAMAKANTA SARANGI VS	// // 0	
240	D-WP(C)/30719/2026	STATE OF ODISHA JITESH KUMAR MOHANTY VS	SURESH KUMAR PANDA VS	// // 0	
241	D-WP(C)/30720/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202600103
242	D-WP(C)/30721/2026	STATE OF ODISHA M/S.LAXMI EXPORTS, ANDHRA PRADESH VS	BISWAJIT NAYAK VS	// // 0	
243	D-WP(C)/30724/2026	STATE OF ODISHA PUSPANJALI SABATH VS	SHANTI RANJAN BEHERA VS	// // 0	
244	D-WP(C)/30725/2026	STATE OF ODISHA SUJATA MALIK VS	BIKRAM CHANDRA GHADAI VS	// // 0	
245	D-WP(C)/30726/2026	STATE OF ODISHA TAPASWINI PATTNAIK VS	SUKANTA KUMAR MISHRA VS	// // 0	
246	D-WP(C)/30727/2026	STATE OF ODISHA SURENDRA KUMAR BEHERA VS	RABINDRA KUMAR PATNAIK VS	// // 0	
247	D-WP(C)/30728/2026	STATE OF ODISHA JAJATI BISWAL VS	BIBHU PRASAD MOHANTY VS	// // 0	AOD20250001071C202600050
248	D-WP(C)/30729/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202600102
249	D-WP(C)/30730/2026	STATE OF ODISHA NIHARIKA BARIK VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/30731/2026	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202600182
251	D-WP(C)/30732/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600104
252	D-WP(C)/30733/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600105
253	D-WP(C)/30734/2026	DURGA PRASAD MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
254	D-WP(C)/30735/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600106
255	D-WP(C)/30737/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600107
256	D-WP(C)/30738/2026	INDRAJIT KHATUA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //	AOD20250001071C202600051
257	D-WP(C)/30739/2026	GOPAL KRUSHNA NAG VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
258	D-WP(C)/30740/2026	RANJUKTA ACHARYA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600115
259	D-WP(C)/30741/2026	NARAYAN MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
260	D-WP(C)/30743/2026	PRAFULLA KUMAR SUBUDHI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
261	D-WP(C)/30745/2026	RUDRAMANI SAHU	RABINDRA NATH PRUSTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/30748/2026	UNION OF INDIA	MILLON KUMAR	//	
		VS	VS	0	
		SARAT CHANDRA KHUNTIA		//	
263	D-WP(C)/30749/2026	PRADESH PRASAD NAYAK	GYANA RANJAN SETHI	//	
		VS	VS	0	
		TPSODL, BERHAMPUR, GANJAM		//	
264	D-WP(C)/30751/2026	SEKH IBRAHIM @ SK. IBRAHIM	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		UNION OF INDIA		//	
265	D-WP(C)/30752/2026	SUBAL CHANDRA PRADHAN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/30753/2026	GANGADHAR MEHER	DIPTI RANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/30754/2026	ALOIS KULLU	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/30755/2026	RABINARAYAN DASH	MITRA RANJAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/30756/2026	SANJOY MUKHERJEE	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/30758/2026	MANASH RANJAN JENA	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/30759/2026	PADMALAYA BAIRIGANJAN	RAJ KUMAR ROUT	//	
		VS	VS	0	
		COLLECTOR, CUTTACK		//	
272	D-WP(C)/30760/2026	SMITI BANDANA SWAIN	NITYANANDA BEHURIA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/30761/2026	BIKASH CHOUDHURY GYANA RANJAN MISHRA VS COLLECTOR, CUTTACK	RAJ KUMAR ROUT VS	// // 0 //	
274	D-WP(C)/30762/2026	M/S SAINIIK INTEGRATED AND SECURITY PVT.LTD. VS STATE OF ODISHA	BIJODHANA ROUT VS	// 0 //	
275	D-WP(C)/30765/2026	M/S SAINIIK INTEGRATED AND SECURITY PVT.LTD. VS STATE OF ODISHA	BIJODHANA ROUT VS	// 0 //	
276	D-WP(C)/30766/2026	RAJU MALLIK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //	
277	D-WP(C)/30770/2026	ARCHHNA PANDEY VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //	
278	D-WP(C)/30771/2026	RAJ KISHORE NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
279	D-WP(C)/30772/2026	SWARNALATA SAHU VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
280	D-WP(C)/30773/2026	BIJAYLAXMI DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600093
281	D-WP(C)/30774/2026	SATYABRATA SAMAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202600036
282	D-WP(C)/30775/2026	BIBHUTI BHUSAN SATAPATHY VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
283	D-WP(C)/30776/2026	REKHA PATRA VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	// 0 //	AOD20250001111C202600004

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/30778/2026	SHYAMA BADHAI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/30779/2026	UET TECHNOLOGY PVT.LTD., BHUBANESWAR VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES, CUTTACK	ADHIRAJ MOHANTY VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES, CUTTACK	// 0 //	
286	D-WP(C)/30782/2026	PRADEEP KUMAR DUNGUNG VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/30783/2026	PADMA CHARAN NATH VS STATE OF ODISHA	BASUDEV BARIK VS STATE OF ODISHA	// 0 //	
288	D-WP(C)/30785/2026	M/S.CIPET SCHOOL FOR ADVANCED RESEARCH IN PETROCHEMICALS (SAR)-LARPM, BHUBANESWAR VS REGIONAL LABOUR COMMISSIONER(CENTRAL), MINISTRY OF LABOUR AND EMPLOYMENT, BHUBANESWAR	PRASAD MOHANTY VS REGIONAL LABOUR COMMISSIONER(CENTRAL), MINISTRY OF LABOUR AND EMPLOYMENT, BHUBANESWAR	// 0 //	
289	D-WP(C)/30787/2026	CHITTARANJAN MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS STATE OF ODISHA	// 0 //	
290	D-WP(C)/30788/2026	PRADIP KUMAR JENA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS STATE OF ODISHA	// 0 //	
291	D-WP(C)/30789/2026	CHITTARANJAN MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS STATE OF ODISHA	// 0 //	
292	D-WP(C)/30791/2026	SUBHADRA NAIK VS STATE OF ODISHA	BUDHIRAM DAS VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/30792/2026	PRATIMA NAIK VS STATE OF ODISHA	BUDHIRAM DAS VS STATE OF ODISHA	// 0 //	
294	D-WP(C)/30793/2026	JAYARAM BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	// 0 //	
295	D-WP(C)/30794/2026	KUNTI DEI	BUDHIRAM DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/30795/2026	BUDHUA ORAM	RANJAN KUMAR ROUT	//	AOR20230000872C202600053
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/30796/2026	GADADHAR NANDA	PARTHA SARATHI DAS	//	AOD20240000364C202600174
		VS	VS	0	
		COLLECTOR, PURI		//	
298	D-WP(C)/30797/2026	BHABANI RANI MAHANTA	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/30798/2026	BHAGYALATA KHATEI	SADASIVA PATRA (1)	//	AOD20230000737C202600099
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/30799/2026	NIRMALA BHAGAT	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/30800/2026	NIRAKAR JENA	SAKTIDHARA MISHRA	//	AOD20240000216C202600021
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/30802/2026	MD MURSID MALIDA	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600196
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/30804/2026	SK SADDAM HOSSEIN	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600198
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/30806/2026	SASMITA MOHAPATRA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/30807/2026	SUPRAVAT KANUNGO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATIO LTD., BHUBANESWAR		//	
306	D-WP(C)/30811/2026	SHESA DEBA NAIK	BUDHIRAM DAS	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/30812/2026	STATE OF ODISHA M/S.ADVENTO COMMUNICATION, BHUBANESWAR	SIVA SANKAR CHAINI	//	//
		VS	VS	0	
308	D-WP(C)/30813/2026	UNION OF INDIA RAMA NAIK	BUDHIRAM DAS	//	//
		VS	VS	0	
309	D-WP(C)/30814/2026	STATE OF ODISHA SURENDRA KUMAR PANIGRAHI	NIHAR RATH	//	//
		VS	VS	0	
310	D-WP(C)/30815/2026	STATE OF ODISHA JAGANNATH NAIK	BUDHIRAM DAS	//	//
		VS	VS	0	
311	D-WP(C)/30816/2026	STATE OF ODISHA PADMALOCHAN NAYAK	BIKASH CHANDRA PARIJA	//	//
		VS	VS	0	
312	D-WP(C)/30819/2026	STATE OF ODISHA SANJAY KUMAR BHATRA	RAMAKANTA PANDA	//	//
		VS	VS	0	
313	D-WP(C)/30821/2026	STATE OF ODISHA M/S KALIA SNACKS, PURI	BHASKAR CHANDRA PANDA	//	//
		VS	VS	0	
314	D-WP(C)/30822/2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICE LIMITED, KHURDA BANSHIDHAR SAHOO	SANGRAM JENA	//	//
		VS	VS	0	
315	D-WP(C)/30824/2026	STATE OF ODISHA JALADHAR MISHRA	SANGRAM JENA	//	//
		VS	VS	0	
316	D-WP(C)/30825/2026	STATE OF ODISHA BHARATI MISHRA	SANGRAM JENA	//	//
		VS	VS	0	
317	D-WP(C)/30827/2026	STATE OF ODISHA ANJU SAHOO	RAJESH RANJAN SAHOO	//	//
		VS	VS	0	
		THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL		//	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/30828/2026	LEENA NADIZA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
319	D-WP(C)/30830/2026	CHHAYAKANTA NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
320	D-WP(C)/30832/2026	PRAFULLA KUMAR MAHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
321	D-WP(C)/30833/2026	PUJA GOCHHAYAT VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL	RAJESH RANJAN SAHOO VS	// 0 //	
322	D-WP(C)/30835/2026	RABINARAYAN SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
323	D-WP(C)/30838/2026	TAPAN KUMAR PARIDA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
324	D-WP(C)/30840/2026	SARBESWAR RANA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //	
325	D-WP(C)/30841/2026	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
326	D-WP(C)/30842/2026	M/S.BISAKHA INDANE, BHUBANESWAR VS NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //	
327	D-WP(C)/30844/2026	GIRIJA SANKAR PANDA VS PUNJAB NATIONAL BANK, KHURDA	ANINDYA KUMAR MISHRA VS	// 0 //	
328	D-WP(C)/30845/2026	ADIKANDA DAS VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
329	D-WP(C)/30848/2026	M/S SUMEET SECURITY SERVICE	SASANKA SEKHAR PAIKRAY	//	AOR20220001266C202600022

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/30849/2026	SUPRIYA MOHAPATRA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/30850/2026	RAMAKRUSHNAPUR GPLF, RK PUR, BHADRAK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/30851/2026	SANJEEB KUMAR BEHERA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600108
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/30852/2026	SABITRI DEBATA	Kananbala Roychoudhury	//	AOR20220001523C202600076
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/30854/2026	DILLIP KUMAR NAYAK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/30856/2026	SWAMI PRASAD PANDEY	Atul Tripathy	//	AOD20240000618C202600139
		VS	VS	0	
		UNION OF INDIA		//	
336	D-WP(C)/30857/2026	KISHOR KUMAR JENA	KRUSHNA CHANDRA RATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/30858/2026	NABAKISHORE SAHOO	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/30859/2026	SUPREME TASK GENERAL HOSPITAL AND NETRANIKHISA, BOLANGIR	KRISHAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/30860/2026	PRABHA DEVI TIBREWAL	SIDHANT DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/30861/2026	DR.SRABANEE MISHRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/30863/2026	STATE OF ODISHA BIKASH KUMAR NAIK VS	SUBHADUTTA ROUTRAY VS	// // ()	
342	D-WP(C)/30864/2026	STATE OF ODISHA URMILA NANDINI DASH @ URMILA NANDINI DAS	JAJATI KESHARI KHUNTIA	// // ()	
343	D-WP(C)/30865/2026	CHIEF EXECUTIVE OFFICER,TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD (TPSODL), GANJAM LALITA PRADHAN VS	SUBHADUTTA ROUTRAY VS	// // ()	
344	D-WPCRL/20718/2026	STATE OF ODISHA GHANA SINGH DEOGAM VS	KULDEEP MOHANTY VS	SARAT /46 /2026 // ()	AOD20240000012C202600213
345	D-WPCRL/20739/2026	STATE OF ODISHA DR SWAGAT MOHAPATRA VS	SASWATA PATNAIK VS	// // ()	AOD20240001090C202600028
346	D-ABLAPL/20582/2026	STATE OF ODISHA AJAY KUMAR DASH VS	RAKESH KUMAR SARANGI VS	// // ()	CYBER CRIME AND ECONOMIC OFFENCES, AOD20240001090C202600091
347	D-ABLAPL/20583/2026	STATE OF ODISHA BASUDEV SENAPATI VS	RAKESH KUMAR SARANGI VS	// // ()	CYBER CRIME AND ECONOMIC OFFENCES, AOD20240001090C202600092
348	D-ABLAPL/20584/2026	STATE OF ODISHA NIRANJAN SWAIN VS	RAKESH KUMAR SARANGI VS	// // ()	CYBER CRIME AND ECONOMIC OFFENCES, AOD20240001090C202600093
349	D-ABLAPL/20585/2026	STATE OF ODISHA ABHISHEK SWAIN VS	RAKESH KUMAR SARANGI VS	// // ()	CYBER CRIME AND ECONOMIC OFFENCES, AOD20240001090C202600090
350	D-ABLAPL/20586/2026	STATE OF ODISHA SIBA ROUTARAY @ BHOLA ROUTARAY VS	TARA PRASAD MOHAPATRA VS	// // ()	KANAS /68 /2026
351	D-ABLAPL/20587/2026	STATE OF ODISHA SUKANTA BHARIMAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// // ()	KRUSHNA PRASAD /142 /2026

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/20588/2026	MRUTYUNJAY BHARIMAL @ ILLU BHARIMAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /50 /2015 () //	
353	D-ABLAPL/20589/2026	NIRANJAN NAYAK @ NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /24 /2026 () //	
354	D-ABLAPL/20590/2026	JAYASMITA MALLIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /230 /2024 () //	
355	D-ABLAPL/20591/2026	UPENDRA SOREN VS STATE OF ODISHA(VIG.)	TARA PRASAD MOHAPATRA VS	BALASORE VIGILANCE /68 /2017 () //	
356	D-ABLAPL/20592/2026	PRABHAT KUMAR MALLIK @ TIKINA MALLIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /230 /2024 () //	
357	D-ABLAPL/20593/2026	UMA SHANKAR SINGH SAMANTA @ UMA SHANKAR SAMANTA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /28 /2026 () //	
358	D-ABLAPL/20594/2026	ARUN KUMAR MISHRA @ ARUNA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /136 /2024 () //	
359	D-ABLAPL/20595/2026	BHASKAR NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /219 /2025 () //	
360	D-ABLAPL/20596/2026	NARENDRA NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LATHOR /25 /2026 () //	
361	D-ABLAPL/20599/2026	PRIYAJYOTI PRUSTY @ LUCKY VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	RASOL /101 /2026 () //	
362	D-ABLAPL/20600/2026	ARUNI @ ARUNEE GARUD VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /123 /2026 () //	
363	D-ABLAPL/20602/2026	PRAKASH NAIK	SUBASH CHANDRA PANDA	RASOL /101 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/20603/2026	SOUBHAGYA RANJAN JENA	RAJENDRA KUMAR SAHU	BADAGODA P.S. /501 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/20604/2026	SANTOSH SWAIN	SAMIR KUMAR BEHERA	/ /0	
		VS	VS	()	
		IIC, CYBER CRIME POLICE STATION, LUCKNOW		//	
366	D-ABLAPL/20605/2026	GANESWAR MAHANTA	SUSANTA SEKHAR PARIDA	KEONJHAR SADAR /373 /2026	AOR20220001661C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/20608/2026	NISHI @ NISHIKANTA MALLIK	ARIJEET MISHRA	KUAKHIA /289 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/20609/2026	JANEKA DIGAL	SNEHASISH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/20617/2026	GAJENDRA PAL	SARAT CHANDRA PADHI	ANANTPUR /164 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/20618/2026	SATYABRATA SAHU	SOUBHAGYA KUMAR DASH	BAIDYANATHPUR /341 /2026	AOR20220001631C202600202
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/20620/2026	ADITYA PRASAD BISOYI	RAMDAS ACHARY	CAPITAL P.S. /302 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/20621/2026	SUKANTA KUMAR BISOYI	RAMDAS ACHARY	CAPITAL P.S. /302 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/20622/2026	MANAGOBINDA BEHERA @ MANA	SOUBHAGYA KUMAR DASH	MOTANGA /85 /2026	AOR20220001631C202600204
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/20631/2026	PANKAJ PANIGRAHI	PRAVASH CHANDRA JENA	BHOGRAI /91 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/20644/2026	STATE OF ODISHA SIVANANDA GOUDA VS	SAUBHAGYA KETAN NAYAK VS	// JARADA /114 /2026 ()	AOR20220001207C202600049
376	D-ABLAPL/20647/2026	STATE OF ODISHA CHANDA @ NIRANJAN BARAL VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /490 /2026 ()	
377	D-ABLAPL/20648/2026	STATE OF ODISHA SWARAJ KUMAR KADRAKA @ SURAJ KUMAR KADRAKA VS	NIKSI @ ROHIT KANT VS	// GUNUPUR /164 /2021 ()	
378	D-ABLAPL/20651/2026	STATE OF ODISHA ASHOK KUMAR SAHU @ SAHOO VS	JUGALA KISHORE PANDA VS	// CHITRAKONDA /220 /2024 ()	
379	D-ABLAPL/20655/2026	STATE OF ODISHA BASANTA BAGH @ BASANTA KUMAR BAGHA VS	BIKASH KARNA VS	// BOUDH /297 /2020 ()	
380	D-ABLAPL/20662/2026	STATE OF ODISHA MAHENDRA KUMAR PRADHAN VS	SAUBHAGYA KETAN NAYAK VS	// JARADA /114 /2026 ()	AOR20220001207C202600050
381	D-ABLAPL/20663/2026	STATE OF ODISHA BABULI DEHERIA @ SANGRAM DEHURIA VS	BIKASH KARNA VS	// KANTAMAL /5 /2026 ()	
382	D-ABLAPL/20664/2026	STATE OF ODISHA PRAKASH CHANDRA SAHU VS	BIKASH CHANDRA PARIJA VS	// BOLANGIR SADAR /64 /2017 ()	
383	D-ABLAPL/20665/2026	STATE OF ODISHA G. SIBA PRASAD RAO VS	SIDHARTHA SANKAR RAY (2) VS	// GOSANINUAGAM /123 /2013 ()	
384	D-ABLAPL/20666/2026	STATE OF ODISHA MANAS RANJAN RATH VS	SIDHARTHA SANKAR RAY (2) VS	// RAGHUNATHPALI /406 /2026 ()	
385	D-ABLAPL/20671/2026	STATE OF ODISHA RANJAN KUMAR SWAIN @ BANTI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// LAXMISAGAR P.S. /211 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/20672/2026	SHIBA ROHIDAS VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /225 /2026 () //	AOR20220000263C202600054
387	D-ABLAPL/20675/2026	SANJAY PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /172 /2026 () //	
388	D-ABLAPL/20676/2026	ASHOK KACHHAP VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TENTULIKHUNTI /153 /2026 () //	
389	D-ABLAPL/20680/2026	DILIP RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /426 /2021 () //	
390	D-ABLAPL/20681/2026	SUNIL KUMAR DIP VS STATE OF ODISHA	ANIMA KUMARI DEI VS	BARGARH SADAR /209 /2026 () //	
391	D-ABLAPL/20682/2026	EJABUL SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KASAFAL MARINE /34 /2026 () //	
392	D-ABLAPL/20689/2026	SUBAS PRAMANIK VS STATE OF ODISHA	GOVINDA CHANDRA DAS VS	JALESWAR /398 /2026 () //	
393	D-ABLAPL/20690/2026	SARASWATI SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /141 /2026 () //	
394	D-ABLAPL/20691/2026	DEBANANDA PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHANDARIPOKHARI /14 /2026 () //	AOR20220001615C202600106
395	D-ABLAPL/20695/2026	BHOLA @ RAJ KUMAR BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /203 /2026 () //	
396	D-ABLAPL/20701/2026	BYOMAKESH SENAPATI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	MANCHESWAR P.S. /26 /2019 () //	
397	D-ABLAPL/20702/2026	UTTAM AGRAWAL	SAMVIT MOHANTY	BARGARH /307 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/20703/2026	KANHU CHARAN JENA	BASANTA KUMAR DAS	RASGOBINDPUR /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/20704/2026	PURUSOTTAM MOHANTY	BIBHUTI BHUSAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/20705/2026	DILIP NAIK	SAMVIT MOHANTY	BARGARH /307 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/20706/2026	JAGANNATH MAHANA	BASANTA KUMAR DAS	RASGOBINDPUR /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/20708/2026	PRITABASA SAHOO	ADHIRAJ MOHANTY	DAITARI /70 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/20711/2026	RAMAKANTA MOHAPATRA	PURNA CHANDRA MOHARANA	MADHUPATNA /267 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/20713/2026	KISHORE CHANDRA PARIDA	BISWARANJAN DALAI	JAGATSINGPUR /522 /2026	AOR20220003722C202600123
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/20715/2026	SHIV KUMBHAR	ROHIT KUMAR SUNA	BURLA /216 /2026	AOD20240000326C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/20716/2026	KUMUDA PRADHAN	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/20720/2026	AJHARUUDIN KHAN @ SIPUN	JYOTIRMAYA SAHOO	BOLAGARH P.S. /337 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/20721/2026	NIROJ KUMAR MAHARATHI	JYOTIRMAYA SAHOO	RANPUR /103 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :08/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/20723/2026	STATE OF ODISHA LITU SAHU VS	GOPAL KRUSHNA MOHANTY VS	// JARAPADA /271 /2026 ()	
410	D-ABLAPL/20728/2026	STATE OF ODISHA DEEPAK SETHI VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /217 /2026 ()	
411	D-ABLAPL/20731/2026	STATE OF ODISHA SURATH NAYAK VS	BIBEKANANDA BHOL VS	// TIRTOL /281 /2026 ()	
412	D-ABLAPL/20732/2026	STATE OF ODISHA PRADEEP KUMAR DAS VS	PRADIPTA VARMA VS	// CHANDANPUR /43 /2026 ()	
413	D-ABLAPL/20733/2026	STATE OF ODISHA PRASANTA DAS VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /207 /2026 ()	
414	D-ABLAPL/20735/2026	STATE OF ODISHA ACHYUTA MALLIK VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /54 /2026 ()	
415	D-ABLAPL/20736/2026	STATE OF ODISHA BHARATI PATHAK @ BHARATI PATTHAK VS	JYOTIRMAYA SAHOO VS	// RANPUR /335 /2025 ()	
416	D-ABLAPL/20743/2026	STATE OF ODISHA DILLIP KUMAR BALABANTARAY VS	ACHYUTANANDA PATTANAIK VS	// BEGUNIA P.S. /268 /2026 ()	AOD20240000586C202600197
417	D-ABLAPL/20744/2026	STATE OF ODISHA PADMALOCHAN GHIVELA VS	BIJAY KUMAR BEHERA VS	// SINAPALI /321 /2025 ()	AOR20220001736C202600158
418	D-ABLAPL/20748/2026	STATE OF ODISHA SOMYAJIT NAIK VS	Bijay Kumar Behera VS	// // ()	AOR20220001736C202600159
419	D-ABLAPL/20749/2026	State Of Odisha SOMYAJIT NAIK VS	Bijay Kumar Behera VS	// // ()	AOR20220001736C202600160
		State Of Odisha		//	

ORISSA HIGH COURT**FILING REPORT AS ON :08/07/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/20751/2026	BISWAJIT DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /623 /2025 () //	
421	D-ABLAPL/20752/2026	LITU DAS @ SUSANTA DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /91 /2026 () //	
422	D-ABLAPL/20754/2026	BABI KHAN @ SAKABAT KHAN VS STATE OF ODISHA	SK JONED FAIZ VS	BHADRAK RURAL /677 /2025 () //	
423	D-ABLAPL/20755/2026	AKASH DAS VS STATE OF ODISHA	S.K. JONED FAIZ VS	CDA-II /63 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :08/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/12926/2026 WPCRL/ /	SUCHISMITA MISHRA MP	RUCHI RAJGARHIA	21/2026
2	D-CRLMA/33885/2025 CRLMA/161/2025	VIKASH KUMAR @ NAGAD OJHA MP	SOUMYA RANJAN DAS	30/2026
3	D-TRPCRL/12811/2025 TRPCRL/34/2025	SANJULATA BEHERA MP	PRATIK DASH	50/2026
4	D-CRP/13914/2026 CRP/8/2026	CHAKRADHAR SAHU MP	PRABHASI NAYAK	56/2026
5	D-MSA/30699/2026 MSA/ /	SATYABADI CONSTRUCTION PVT. LTD., BBSR MP	PRASAD BOSE	59/2026
6	D-MSA/30699/2026 MSA/ /	SATYABADI CONSTRUCTION PVT. LTD., BBSR MP	PRASAD BOSE	60/2026
7	D-SA/264/1992 SA/264/1992	P.DURGA PRASAD MP	M/S.S.S.RAO	132/2026
8	D-CMAPL/46408/2025 CMAPL/335/2025	P. DURGA PRASAD DESIBEHERA, MP	M/S. S.S.RAO, D.K. MOHAPATRA, B.B. ROU	165/2026
9	D-CMAPL/30790/2026 CMAPL/ /	EMAR MATH, PURI MP	KISHORE KUMAR JENA	166/2026
10	D-CRLMP/20619/2026 CRLMP/ /	RAJESH DAS MP	BIJAYA KUMAR PARIDA 2	184/2026
11	D-TRP(C)/50394/2025 TRP(C)/434/2025	PRATYASHA MOHANTY MP	ASHOK KUMAR BEHERA	218/2026
12	D-RPFAM/30657/2026 RPFAM/ /	SIBAJI BISWAL MP	NILAKANTHA JUJHARSINGH	274/2026
13	D-RPFAM/27920/2026 RPFAM/ /	SUBASH CHANDRA BEHERA MP	MALAYA KUMAR MISHRA	275/2026
14	D-MATA/30703/2026 MATA/ /	SAGARIKA BEHERA MP	SURYAKANTA DWIBEDI	374/2026
15	D-CONTC/35784/2024 CONTC/6228/2024	UDAYENDU MISHRA MP	M/S SASWATI MOHAPATRA , N.R.SAMAL	452/2026
16	D-CONTC/7877/2024 CONTC/1968/2024	ASWINI MAHAKUL MP	BHABANI SHANKAR RAYAGURU	453/2026
17	D-CONTC/14801/2024 CONTC/2969/2024	PRASHESH KUMAR DAS MP	M/S SASWATI MOHAPATRA	454/2026
18	D-CONTC/19563/2026 CONTC/3183/2026	SUSHANTA KUMAR MOHANTY MP	ADV.	455/2026
19	D-CONTC/18127/2026 CONTC/2589/2026	PATITAPABANA DWIBEDI MP	M/s Nilamadhab Sarkar	456/2026
20	D-CONTC/28866/2026 CONTC/ /	BISHNU CHARAN MISHRA MP	ADV.	457/2026
21	D-CONTC/19502/2026 CONTC/2731/2026	DEBENDRA NATH MALIK MP		458/2026
22	D-CONTC/3582/2024 CONTC/603/2024	SANJAYA KUMAR NAYAK MP		459/2026
23	D-BLAPL/6877/2015 BLAPL/6877/2015	SANTOSH KUMAR ROUL MP		519/2026
24	D-CRLREV/20611/2026 CRLREV/ /	RAGHUNATH PINGUA@LINGA MP	TARA PRASAD MOHAPATRA	750/2026
25	D-CRLREV/20611/2026 CRLREV/ /	RAGHUNATH PINGUA@LINGA MP	TARA PRASAD MOHAPATRA	751/2026
26	D-CRLREV/20611/2026	RAGHUNATH PINGUA@LINGA	TARA PRASAD MOHAPATRA	

	CRLREV/ /	MP		752/2026
27	D-CRLREV/20630/2026	MITHUN@MATHEW DIGAL@MITHUN DIGAL	AMITAV TRIPATHY	
	CRLREV/ /	MP		753/2026
28	D-CRLREV/20630/2026	MITHUN@MATHEW DIGAL@MITHUN DIGAL	AMITAV TRIPATHY	
	CRLREV/ /	MP		754/2026
29	D-CRLREV/20630/2026	MITHUN@MATHEW DIGAL@MITHUN DIGAL	AMITAV TRIPATHY	
	CRLREV/ /	MP		755/2026
30	D-CRLREV/20669/2026	TIKAN KUMAR BEHERA	AKSHAYA KUMAR SAHOO	
	CRLREV/ /	MP		756/2026
31	D-CRLREV/20687/2026	CHARCHIT MOHANTY	DWARIKA PRASAD MOHANTY	
	CRLREV/ /	MP		757/2026
32	D-RSA/146/2009	BIJAYA ACHARYA	M/S.SURESH H.MOHANTY	
	RSA/146/2009	MP		994/2026
33	D-RSA/2837/2025	RUPANANDA PRADHAN	AMIT PRASAD BOSE	
	RSA/72/2025	MP		995/2026
34	D-RSA/273/2008	KRUSHNA CH.DASH	M/S.SATYABADI MANTRY	
	RSA/273/2008	MP		996/2026
35	D-RSA/273/2008	KRUSHNA CH.DASH	M/S.SATYABADI MANTRY	
	RSA/273/2008	MP		997/2026
36	D-RSA/273/2008	KRUSHNA CH.DASH	M/S.SATYABADI MANTRY	
	RSA/273/2008	MP		998/2026
37	D-RSA/109/2019	RAIBARI BARIK	SWARUP KUMAR PATNAIK	
	RSA/109/2019	MP		999/2026
38	D-RSA/156/2006	BISHNU CHARAN NAIK	M/S.U.K.SAMAL	
	RSA/156/2006	MP		1000/2026
39	D-FAO/30649/2026	SUDHIR KUMAR SAHOO	SUBHADUTTA ROURAY	
	FAO/ /	MP		1058/2026
40	D-FAO/30695/2026	D.M., NEW INDIA ASSURANCE COMPANY LTD.	SUNDARGARH	
	FAO/ /	MP		1059/2026
41	D-FAO/30711/2026	SURYA DAKUA	DINESH KUMAR PANDA	
	FAO/ /	MP		1060/2026
42	D-FAO/30713/2026	PRASANTA KUMAR SENAPATI	KUNAL KUMAR SWAIN	
	FAO/ /	MP		1061/2026
43	D-FAO/30715/2026	UNION OF INDIA	PRATIMA NAYAK,C.G.C	
	FAO/ /	MP		1062/2026
44	D-FAO/30715/2026	UNION OF INDIA	PRATIMA NAYAK,C.G.C	
	FAO/ /	MP		1063/2026
45	D-FAO/30767/2026	KISHORE CHANDRA PRADHAN	SURENDRA KUMAR SAHOO	
	FAO/ /	MP		1064/2026
46	D-FAO/681/2019	STATE OF ODISHA	MAHENDRA KUMAR SAHOO	
	FAO/681/2019	MP		1065/2026
47	D-FAO/681/2019	STATE OF ODISHA		
	FAO/681/2019	MP		1066/2026
48	D-FAO/30768/2026	MIHIR KUMAR PARIDA	SURENDRA KUMAR SAHOO	
	FAO/ /	MP		1067/2026
49	D-FAO/30810/2026	PRAKASH KUMAR SAHOO	SANGRAM JENA	
	FAO/ /	MP		1068/2026
50	D-FAO/30817/2026	DR. RUTUPARNA MOHANTY	SANGRAM JENA	
	FAO/ /	MP		1069/2026
51	D-FAO/30809/2026	MEENA SONI	SANGRAM JENA	
	FAO/ /	MP		1070/2026
52	D-FAO/30826/2026	BAIDYANATH GARTIA	SANGRAM JENA	
	FAO/ /	MP		1071/2026
53	D-FAO/30836/2026	NANDINI MANJARI HOTA	SANGRAM JENA	
	FAO/ /	MP		1072/2026
54	D-FAO/30855/2026	SNEHALATA SAHOO	AUROBINDA SAHOO	
	FAO/ /	MP		1073/2026
55	D-ABLAPL/12777/2026	MANOJ KUMAR SENAPATI		
	ABLAPL/5011/2026	MP		1184/2026
56	D-ABLAPL/1402/2026	MIRA SAHOO @ MIRA PARIDA		
	ABLAPL/2423/2026	MP		1185/2026
57	D-ABLAPL/18035/2026	NISHI @ NISHIKANTA MALLIK		
	ABLAPL/7073/2026	MP		1186/2026

58	D-ABLAPL/16882/2026 ABLAPL/6762/2026	ASHOK KUMAR BEHERA MP		1187/2026
59	D-ABLAPL/12922/2026 ABLAPL/5128/2026	DWARU BHOI MP		1188/2026
60	D-ABLAPL/10557/2026 ABLAPL/4324/2026	AKSHAY @ AKSHAYA NAYAK @ AKSHYA KUMAR NAYAK MP		1189/2026
61	D-ABLAPL/17782/2026 ABLAPL/6985/2026	TUTAN @ SATYABRATA MOHANTY MP	PRAKASH CHANDRA DASH	1190/2026
62	D-ABLAPL/5459/2026 ABLAPL/2360/2026	RAJENDRA PALAI MP		1191/2026
63	D-CMP/30633/2026 CMP/1113/2026	SABITA SHARMA MP	SANTOSH KUMAR SAMANTARAY	1234/2026
64	D-CMP/30683/2026 CMP/ /	R.C.O. BROTHERS, CUTTACK MP	AJIT CHANDRA MOHAPATRA	1235/2026
65	D-CMP/30757/2026 CMP/ /	SUNIL KUMAR SAHU@SUNIL SAHU MP	KIRTAN BADHEI	1236/2026
66	D-CMP/30757/2026 CMP/ /	SUNIL KUMAR SAHU@SUNIL SAHU MP	KIRTAN BADHEI	1237/2026
67	D-CMP/7512/2026 CMP/597/2026	BABURAM DAS MP		1238/2026
68	D-CMP/30784/2026 CMP/ /	SMITA MALLICK MP	SIVA SANKAR CHAINI	1239/2026
69	D-MACA/30628/2026 MACA/ /	GEETANJALI PRADHAN MP	PRADEEP KUMAR MISHRA	1581/2026
70	D-MACA/30631/2026 MACA/ /	DALABEHERA HADI DORA@D. HADI DORA MP	ANIRANCHI NARAYAN RATH	1582/2026
71	D-MACA/30631/2026 MACA/ /	DALABEHERA HADI DORA@D. HADI DORA MP	ANIRANCHI NARAYAN RATH	1583/2026
72	D-MACA/30704/2026 MACA/ /	THE D.M., RELIANCE GENERAL INSURANCE COMPANY LTD., BHUBANESWAR MP	CEPHOMHANY LTD., BHUBANESWAR	1584/2026
73	D-MACA/30704/2026 MACA/ /	THE D.M., RELIANCE GENERAL INSURANCE COMPANY LTD., BHUBANESWAR MP	CEPHOMHANY LTD., BHUBANESWAR	1585/2026
74	D-MACA/30777/2026 MACA/ /	TATA AIG GENERAL INS. CO. LTD., MUMBAI MP	ANIMJHIMBALA PATI	1586/2026
75	D-MACA/30780/2026 MACA/ /	TATA AIG GENERAL INSURANCE CO. LTD., MUMBAI MP	ANIMJHIMBALA PATI	1587/2026
76	D-CRLA/20597/2026 CRLA/ /	GANAPATI HARIJAN @ ULLI MP	NIRANJAN PANDA	1701/2026
77	D-CRLA/20597/2026 CRLA/ /	GANAPATI HARIJAN @ ULLI MP	NIRANJAN PANDA	1702/2026
78	D-CRLA/20597/2026 CRLA/ /	GANAPATI HARIJAN @ ULLI MP	NIRANJAN PANDA	1703/2026
79	D-CRLA/14/2012 CRLA/14/2012	HADUA@AJAY SAMAL MP	M/S.J.KATIKIA, M/S. SIDHARTHA DAS, A.K. MOHANTY, S.P. TRIPATHI	1704/2026
80	D-CRLA/20615/2026 CRLA/ /	CHASA DEHURY MP	BISWAJIT DAS	1705/2026
81	D-CRLA/20615/2026 CRLA/ /	CHASA DEHURY MP	BISWAJIT DAS	1706/2026
82	D-CRLA/20627/2026 CRLA/ /	PABITRA NAIK@PABI@PABITRA NAYAK AMITAV TRIPATHY MP		1707/2026
83	D-CRLA/20627/2026 CRLA/ /	PABITRA NAIK@PABI@PABITRA NAYAK AMITAV TRIPATHY MP		1708/2026
84	D-CRLA/20634/2026 CRLA/ /	MAHESWAR SAMAL MP	DEBASISH SAMAL	1709/2026
85	D-CRLMC/20606/2026 CRLMC/ /	MANOJIT MOHARANA MP	AJIT KUMAR PANDA	1710/2026
86	D-CRLA/7761/2025 CRLA/339/2025	PINKU@TAPAN KUMAR PRADHAN MP	BHABANI SHANKAR DASPARIDA	1710/2026
87	D-CRLA/14096/2026 CRLA/450/2026	KAILASH DAS MP	HRUDANANDA MOHAPATRA	1711/2026
88	D-CRLMC/20616/2026 CRLMC/ /	NIMAIN PANDA MP	ASWINI KUMAR SAHOO	1711/2026
89	D-CRLA/549/2026	SK.SAGBA@ROY@SK.SABGA	JUGALA KISHORE PANDA	

	CRLA/110/2026	MP		1712/2026
90	D-CRLMC/13960/2026	SASMITA NAYAK		
	CRLMC/1652/2026	MP		1712/2026
91	D-CRLMC/20668/2026	ANNADA PRASAD MOHAPATRA@ANANDMOHAPATRA		
	CRLMC/2185/2026	MP		1713/2026
92	D-CRLA/1116/2026	SK.FAKIR	SAPAN KUMAR LENKA	
	CRLA/81/2026	MP		1713/2026
93	D-CRLMC/436/2025	SWADESA@SADESH@SUDESH KHARA@SWADESWAR KHORA		
	CRLMC/128/2025	MP		1714/2026
94	D-CRLA/587/2015	PUA@SUSANTA MALLICK@SUSANTA KUMAR SAHOO,A.K.PARIDA		
	CRLA/587/2015	MP		1714/2026
95	D-CRLA/20688/2026	PRADEEP NAYAK @ DHUSA NAIK	SUSANTA KUMAR TRIPATHY	
	CRLA/ /	MP		1715/2026
96	D-CRLMC/20661/2026	SHAKTI SANKAR BOXI	SURENDRA BEHERA	
	CRLMC/ /	MP		1715/2026
97	D-CRLA/20688/2026	PRADEEP NAYAK @ DHUSA NAIK	SUSANTA KUMAR TRIPATHY	
	CRLA/ /	MP		1716/2026
98	D-CRLMC/20709/2026	ATUL JUADI	AJAYA KUMAR NANDA	
	CRLMC/ /	MP		1716/2026
99	D-CRLA/20688/2026	PRADEEP NAYAK @ DHUSA NAIK	SUSANTA KUMAR TRIPATHY	
	CRLA/ /	MP		1717/2026
100	D-CRLMC/20726/2026	JAGANNATHA SATAPATHY	SANTOSH KUMAR MAHANTY	
	CRLMC/ /	MP		1717/2026
101	D-CRLA/20693/2026	SUMANTA DIGAL	AKSHAYA KUMAR SAHOO	
	CRLA/ /	MP		1718/2026
102	D-CRLMC/20727/2026	JITENDRRIYA @ JITENDERA PANIGRAHI SUDEEP KUMAR SARANGI		
	CRLMC/ /	MP		1718/2026
103	D-CRLA/20693/2026	SUMANTA DIGAL	AKSHAYA KUMAR SAHOO	
	CRLA/ /	MP		1719/2026
104	D-CRLMC/20746/2026	SUBHENDU SEKHAR BHOI	SK. ZAFARULLA	
	CRLMC/ /	MP		1719/2026
105	D-CRLA/20697/2026	GOURANGA MOHANTY	KARUNAKAR GAYA	
	CRLA/ /	MP		1720/2026
106	D-CRLMC/20753/2026	SABITRI SAHOO	PANCHANAN PANIGRAHI	
	CRLMC/ /	MP		1720/2026
107	D-CRLA/20697/2026	GOURANGA MOHANTY	KARUNAKAR GAYA	
	CRLA/ /	MP		1721/2026
108	D-CRLA/20707/2026	RAGHUMANI SAHU	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		1722/2026
109	D-CRLA/20707/2026	RAGHUMANI SAHU	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		1723/2026
110	D-WA/27200/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/922/2026	MP		2221/2026
111	D-WA/30620/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2222/2026
112	D-WA/30620/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2223/2026
113	D-WA/30659/2026	MISSION DIRECTOR, NHM, ODISHA, BHUBANESWAR	ANANDWAR CHARY	
	WA/ /	MP		2224/2026
114	D-WA/30659/2026	MISSION DIRECTOR, NHM, ODISHA, BHUBANESWAR	ANANDWAR CHARY	
	WA/ /	MP		2225/2026
115	D-WA/30659/2026	MISSION DIRECTOR, NHM, ODISHA, BHUBANESWAR	ANANDWAR CHARY	
	WA/ /	MP		2226/2026
116	D-WA/30661/2026	TRILOCHAN PALEI	DURGESH NARAYAN RATH	
	WA/ /	MP		2227/2026
117	D-WA/30661/2026	TRILOCHAN PALEI	DURGESH NARAYAN RATH	
	WA/ /	MP		2228/2026
118	D-WA/30661/2026	TRILOCHAN PALEI	DURGESH NARAYAN RATH	
	WA/ /	MP		2229/2026
119	D-WA/27200/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/922/2026	MP		2230/2026
120	D-WA/30716/2026	PUNJAB NATIONAL BANK,NEW DELHI	ANJAN KUMAR BISWAL	
	WA/ /	MP		2231/2026

121	D-WA/30716/2026 WA/ /	PUNJAB NATIONAL BANK,NEW DELHI MP	ANJAN KUMAR BISWAL	2232/2026
122	D-WA/30718/2026 WA/ /	PUNJAB NATIONAL BANK, NEW DELHI MP	ANJAN KUMAR BISWAL	2233/2026
123	D-WA/30718/2026 WA/ /	PUNJAB NATIONAL BANK, NEW DELHI MP	ANJAN KUMAR BISWAL	2234/2026
124	D-WA/30769/2026 WA/ /	STATE OF ODISHA MP	BISWABARA DASH,A.S.C	2235/2026
125	D-WA/30769/2026 WA/ /	STATE OF ODISHA MP	BISWABARA DASH,A.S.C	2236/2026
126	D-WP(C)/30621/2026 WP(C)/21013/2026	M/S. SIS LIMITED, KHORDHA MP	HARIPAD MOHANTY	12712/2026
127	D-WP(C)/30623/2026 WP(C)/20994/2026	ASHOK KUMAR PRADHAN MP	SUBASH CHANDRA PUSPALAKA	12713/2026
128	D-WP(C)/26198/2026 WP(C)/18131/2026	AGANI PRASAD JENA MP	JAJATI KESHARI KHUNTIA	12714/2026
129	D-WP(C)/22166/2026 WP(C)/15906/2026	AJAYANANDA SAHOO MP	KUNAL KUMAR SWAIN	12715/2026
130	D-WP(C)/11447/2026 WP(C)/8380/2026	THE MANAGING COMMITTEE, CHRIST COMMISSION, KHORDHA MP	MS. SUSHMA SACHIN KUMAR, CRUTASHI(Senior Advocate), PRABIN DAS	12716/2026
131	D-WP(C)/30634/2026 WP(C)/ /	GOVINDA CHANDRA BISOI MP	BIJAYA KUMAR SAHOO	12717/2026
132	D-WP(C)/30634/2026 WP(C)/ /	GOVINDA CHANDRA BISOI MP	BIJAYA KUMAR SAHOO	12718/2026
133	D-WP(C)/13339/2006 WP(C)/13339/2006	LAXMIDHAR PANDA MP		12719/2026
134	D-WP(C)/4602/2008 WP(C)/4602/2008	NIRMALA KU MOHAPATRA MP		12720/2026
135	D-WP(C)/28741/2026 WP(C)/20404/2026	SAMBARU NAYAK MP	SAIBRATA RATH	12721/2026
136	D-WP(C)/30653/2026 WP(C)/21016/2026	AJIT KUMAR PARIDA MP	SIDHARTHA MISHRA	12722/2026
137	D-WP(C)/49765/2025 WP(C)/35723/2025	SUNAMANI MUKHI MP		12723/2026
138	D-WP(C)/30658/2026 WP(C)/21037/2026	KETAKI MALLICK MP	ABINASH ROUTRAY	12724/2026
139	D-WP(C)/30660/2026 WP(C)/ /	SANJIB KUMAR PRADHAN MP	PRAJIT KUMAR PRADHAN	12725/2026
140	D-WP(C)/29496/2026 WP(C)/20540/2026	CHIEF ENGINEER (BUILDING), WORKS DEPARTMENT, KHORDHA MP	DEEPA SINGH, HEMPA SINGH, G.A	12726/2026
141	D-WP(C)/30108/2026 WP(C)/20928/2026	LAXMIDHAR SAHOO MP	DEEPALI MAHAPATRA	12727/2026
142	D-WP(C)/18365/2024 WP(C)/16875/2024	MADAN MOHAN PARICHHA MP		12728/2026
143	D-WP(C)/30684/2026 WP(C)/21041/2026	JAYANTA KUMAR SAMANTARAY MP	ADITYA NARAYAN DAS	12729/2026
144	D-WP(C)/40804/2023 WP(C)/40804/2023	M/S GVV CONSTRUCTIONS PVT. LTD., BBSR MP	PRATIK ACHARYA	12730/2026
145	D-WP(C)/27566/2026 WP(C)/18894/2026	M/S VAIDYA V AND I INFRASTRUCTURE PRIVATE LIMITED, MAHARASHTRA MP	ROBINO MAHARASHTRA	12731/2026
146	D-WP(C)/21416/2026 WP(C)/15162/2026	PRATIMA DAS MP		12732/2026
147	D-WP(C)/28741/2026 WP(C)/20404/2026	SAMBARU NAYAK MP	SAIBRATA RATH	12733/2026
148	D-WP(C)/30694/2026 WP(C)/ /	LAXMI PRIYA ACHARYA MP	GANESH PRASAD SAMAL	12734/2026
149	D-WP(C)/28045/2024 WP(C)/16259/2024	M/S R.M. COMBINES, PURI MP	DAYANANDA MOHAPATRA	12735/2026
150	D-WP(C)/13840/2026 WP(C)/10970/2026	SAILENDRA KUMAR DAS MP		12736/2026
151	D-WP(C)/10303/2026 WP(C)/8075/2026	PRASANT KUMAR NAYAK MP	DIPTI RANJAN MOHAPATRA	12737/2026
152	D-WP(C)/30710/2026	RANJAN KUMAR SETHY	SANTOSH KUMAR DWIVEDY	

	WP(C)/ /	MP		12738/2026
153	D-WP(C)/21165/2026	KAMADEV NAYAK	DOLAGOBINDA MOHAPATRA	
	WP(C)/14513/2026	MP		12739/2026
154	D-WP(C)/30717/2026	MARUTI ROUT	RAMAKANTA SARANGI	
	WP(C)/ /	MP		12740/2026
155	D-WP(C)/13646/2026	M/S BHUSHAN POWER AND STEEL LTD., NEW DELHI	MOHAPATRA	
	WP(C)/9925/2026	MP		12741/2026
156	D-WP(C)/8753/2026	PRATAP KUMAR DHIR		
	WP(C)/6587/2026	MP		12742/2026
157	D-WP(C)/25192/2026	SHAIKH ABDUL AHAD	MOHIT KUMAR PATI	
	WP(C)/17419/2026	MP		12743/2026
158	D-WP(C)/45321/2025	PRADEEP KUMAR NAYAK	SAMARENDRA BEURA	
	WP(C)/31563/2025	MP		12744/2026
159	D-WP(C)/4962/2025	ASHOK KUMAR NAYAK		
	WP(C)/3749/2025	MP		12745/2026
160	D-WP(C)/30728/2026	JAJATI BISWAL	BIBHU PRASAD MOHANTY	
	WP(C)/ /	MP		12746/2026
161	D-WP(C)/30743/2026	PRAFULLA KUMAR SUBUDHI	BHABANI SHANKAR RAYAGURU	
	WP(C)/ /	MP		12747/2026
162	D-WP(C)/30745/2026	RUDRAMANI SAHU	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		12748/2026
163	D-WP(C)/30748/2026	UNION OF INDIA	MILLON KUMAR	
	WP(C)/ /	MP		12749/2026
164	D-WP(C)/30751/2026	SEKH IBRAHIM @ SK. IBRAHIM	BRAHMANANDA TRIPATHY	
	WP(C)/ /	MP		12750/2026
165	D-WP(C)/30752/2026	SUBAL CHANDRA PRADHAN	AMIT PRASAD BOSE	
	WP(C)/ /	MP		12751/2026
166	D-WP(C)/30731/2026	SANTOSH KUMAR NAYAK	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		12752/2026
167	D-WP(C)/19001/2014	MANORANJAN THATAI	M/S.RAMANI K.PATTANAIK	
	WP(C)/19001/2014	MP		12753/2026
168	D-WP(C)/30754/2026	ALOIS KULLU	GIRISH CHANDRA SAHU	
	WP(C)/ /	MP		12754/2026
169	D-WP(C)/21493/2014	BASANTA DAS	M/S.R.K.KAR, NIRANJAN LENKA	
	WP(C)/21493/2014	MP		12755/2026
170	D-WP(C)/30758/2026	MANASH RANJAN JENA	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		12756/2026
171	D-WP(C)/30760/2026	SMITI BANDANA SWAIN	NITYANANDA BEHURIA	
	WP(C)/ /	MP		12757/2026
172	D-WP(C)/30762/2026	M/S SAINIIK INTEGRATED AND SECURITY BRUNDHAN, KIRKODHA		
	WP(C)/ /	MP		12758/2026
173	D-WP(C)/30765/2026	M/S SAINIIK INTEGRATED AND SECURITY BRUNDHAN, KIRKODHA		
	WP(C)/ /	MP		12759/2026
174	D-WP(C)/1003/2026	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY CELL, NEW DELHI	ANAND MOHANTY	
	WP(C)/2554/2026	MP		12760/2026
175	D-WP(C)/30738/2026	INDRAJIT KHATUA	BIBHU PRASAD MOHANTY	
	WP(C)/ /	MP		12761/2026
176	D-WP(C)/30766/2026	RAJU MALLIK	BISWAJIT PASAYAT	
	WP(C)/ /	MP		12762/2026
177	D-WP(C)/30770/2026	ARCHHNA PANDEY	PADMANAVA JENA	
	WP(C)/ /	MP		12763/2026
178	D-WP(C)/29381/2026	ROHIT RAM	ANAM CHARAN PANDA	
	WP(C)/20194/2026	MP		12764/2026
179	D-WP(C)/30775/2026	BIBHUTI BHUSAN SATAPATHY	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		12765/2026
180	D-WP(C)/52904/2025	ANNADA SANKAR BALIARSINGH	HRUDANANDA MOHAPATRA	
	WP(C)/37163/2025	MP		12766/2026
181	D-WP(C)/30778/2026	SHYAMA BADHAI	BHABANI SHANKAR RAYAGURU	
	WP(C)/ /	MP		12767/2026
182	D-WP(C)/30665/2026	MAMATA SINGH	AJAYA KUMAR PRADHAN	
	WP(C)/ /	MP		12768/2026
183	D-WP(C)/30782/2026	PRADEEP KUMAR DUNGUNG	BHABANI SHANKAR RAYAGURU	
	WP(C)/ /	MP		12769/2026

184	D-WP(C)/30785/2026 WP(C)/ /	M/S.CIPET SCHOOL FOR ADVANCED RESHAWAIN MOHAPATRA MP	HERVAIN MOHAPATRA 12770/2026
185	D-WP(C)/30788/2026 WP(C)/ /	PRADIP KUMAR JENA MP	HIMANSU SEKHAR SATAPATHY 12771/2026
186	D-WP(C)/30785/2026 WP(C)/ /	M/S.CIPET SCHOOL FOR ADVANCED RESHAWAIN MOHAPATRA MP	HERVAIN MOHAPATRA 12772/2026
187	D-WP(C)/7932/2015 WP(C)/7932/2015	SADASIB PANDA MP	M/S.PRAFULLA KU.RATH 12773/2026
188	D-WP(C)/30807/2026 WP(C)/ /	SUPRAVAT KANUNGO MP	SOUMYA RANJAN MOHANTY 12774/2026
189	D-WP(C)/30806/2026 WP(C)/ /	SASMITA MOHAPATRA MP	SAROJA KANTA SAMAL 12775/2026
190	D-WP(C)/22754/2026 WP(C)/16042/2026	TAPAS RANJAN GUMANSINGH MP	LAXMIKANTA MOHANTY 12776/2026
191	D-WP(C)/22747/2026 WP(C)/16050/2026	BISHNU PRASAD NAIK MP	LAXMIKANTA MOHANTY 12777/2026
192	D-WP(C)/30812/2026 WP(C)/ /	M/S.ADVENTO COMMUNICATION, BHUBANESWAR MP	SVASANKAR CHAINI 12778/2026
193	D-WP(C)/30814/2026 WP(C)/ /	SURENDRA KUMAR PANIGRAHI MP	NIHAR RATH 12779/2026
194	D-WP(C)/41200/2024 WP(C)/24981/2024	SATYASHREE PATNAIK MP	ADISHA MOHANTY 12780/2026
195	D-WP(C)/30821/2026 WP(C)/ /	M/S KALIA SNACKS, PURI MP	BHASKAR CHANDRA PANDA 12781/2026
196	D-WP(C)/30827/2026 WP(C)/ /	ANJU SAHOO MP	RAJESH RANJAN SAHOO 12782/2026
197	D-WP(C)/30833/2026 WP(C)/ /	PUJA GOCHHAYAT MP	RAJESH RANJAN SAHOO 12783/2026
198	D-WP(C)/30802/2026 WP(C)/ /	MD MURSID MALIDA MP	ACHYUTANANDA PATTANAIK 12784/2026
199	D-WP(C)/30842/2026 WP(C)/ /	M/S.BISAKHA INDANE, BHUBANESWAR MP	SASWAT KUMAR ACHARYA 12785/2026
200	D-WP(C)/30804/2026 WP(C)/ /	SK SADDAM HOSSEIN MP	ACHYUTANANDA PATTANAIK 12786/2026
201	D-WP(C)/30844/2026 WP(C)/ /	GIRIJA SANKAR PANDA MP	ANINDYA KUMAR MISHRA 12787/2026
202	D-WP(C)/30850/2026 WP(C)/ /	RAMAKRUSHNAPUR GPLF, RK PUR, BHADRAKANTA KUMAR SATAPATHY MP	PRASANTA KUMAR SATAPATHY 12788/2026
203	D-WP(C)/30848/2026 WP(C)/ /	M/S SUMEET SECURITY SERVICE MP	SASANKA SEKHAR PAIKRAY 12789/2026
204	D-WP(C)/30861/2026 WP(C)/ /	DR.SRABANEE MISHRA MP	SUBHADUTTA ROUTRAY 12790/2026